

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.90 of 2009

Dated: 23rd August, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Orissa Power Transmission Corporation Ltd..... Appellant (s)

Versus

**Orissa Electricity Regulatory Commission
& Ors.**

... Respondent (s)

Counsel for the Appellant (s):

Mr. R.K. Mehta
Mr. Antryami Uptadhyay
And Mr. David A.

Counsel for the Respondent(s):

Ms. Richa Bharadwaja,
advocate for Mr. Buddy A.
Ranganadhan and Mr. Sasan
Murtaza for R-2.

ORDER

Post the matter for further hearing on **15th September,**
2011 at 2.30 p.m.

**(Rakesh Nath)
Technical Member**

Ss/Ks

**(Justice M. Karpaga Vinayagam)
Chairperson**